

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 326**  
IA-5788/2023 IA-5789/2023 CA-10/2019 CA-333/2019 IA-1155/2023  
IA-6195/2022  
In  
IB-543(ND)2017

**IN THE MATTER OF:**

M/s. Bimla Maru Fashions Pvt. Ltd

**Vs**

Sanjay Maheshwari

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 10 of IBC, 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Kaushik Dey

For the Liquidator : Mr. Brijesh kumar Tamber and  
Mr. Prateek Kushwaha Advocates

For the Respondent : Mr. Amit Saxena Adv

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.05.2024**.

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**